

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 205  
IB-357/ND/2020**

**IN THE MATTER OF:  
Mr. Nishit Goel**

**...PETITIONER**

**Vs.**

**M/s. Hitani Enterprises Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

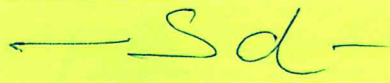
**Order delivered on 25.03.2021  
(Virtual Hearing/Physical Hearing)**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI KAPAL KUMAR VOHRA, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Ms. Nikita Barman, Advocate.  
For the Respondent/Corporate Debtor :Mr. Tej Singh Chaudhary,  
Advocate.**

**ORDER**

Heard the submissions made by the Learned Counsel for the operational creditor. Advocate Tej Singh Chaudhary has appeared on behalf of the corporate debtor. Both the Counsels have submitted that they are ready for arguing the matter, therefore, let this matter be listed before the Regular Bench on **29.04.2021**.



**(K.K. Vohra)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**